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NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

CP(CAA) No. 122/NCLT/AHM/2017
c.w. CA(CAA) No. 91/NCLT/AHM/2017

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.12.2017**

Name of the Company: Idea Cellular Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MHIR JOSHI	SENIOR ADVOCATE		
2.	SANDEEP SINGHI			
3.	PRANJAL BUCH	ADVOCATES		
4.	PARINI SHAH		PETITIONER	PARINI, R. SHAH

ORDER

Learned Senior Advocate Mr. Mihir Joshi with Learned Advocate Mr. Sandeep Singhi with Learned Advocate Mr. Pranjal Buch with Learned Advocate Ms. Parini Shah present for Petitioner.

Additional affidavit filed.

Regional Director is ~~directed~~ to appear before this Tribunal either in person or through professional and explain about its remarks in the representation.

List the matter on 11.12.2017.

Johnson
MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 1st day of December, 2017.

BB
BIKKI RAVEENDRA BABU
MEMBER JUDICIAL